

HIGH COURT OF MANIPUR
AT IMPHAL

ADVERTISEMENT

Imphal the 15th May, 2013

No.HCM/A-1/2013-A&E(J)/ 2282 As per the directions of Hon'ble the Supreme Court given in C.A. 1867/06 in the matter of Malik Mazhar and Another V/s U.P. Public Service Commission & Ors., 10% of the vacancies in the cadre of District Judge (Entry Level) has to be filled by promotion through "Limited Competitive Examination" from Grade-II Officers of Manipur Judicial Service having not less than five years of qualifying service as Grade-II Officer.

Applications are invited in the prescribed format annexed herewith from the eligible Grade-II Officers of Manipur Judicial Service having not less than 5 (five) years of qualifying service as Grade-II Officer for filling up of 1 (one) vacancy in the cadre of District Judge (Entry Level) through Limited Competitive Examination.

The Grade-II Officers of Manipur Judicial Service having not less than 5 (five) years of qualifying service as Grade-II Officer shall only be eligible to appear in the above examination.

The application shall be sent through the concerned District Judges and an advanced copy must be sent directly to the Registrar so as to reach this Registry on or before 29-05-2013. The applications received after 29-05-2013 shall not be entertained.

The schedule of the written examination is as follows :

| Sl. No. | Date | Time | Subject |
|---------|------------|------------------------|-----------|
| 1. | 12-07-2013 | 09.00 AM to 12.00 noon | Paper-I |
| 2. | 13-07-2013 | 09.00 AM to 12.00 noon | Paper-II |
| 3. | 14-07-2013 | 09.00 AM to 12.00 noon | Paper-III |

Venue of the written examination shall be intimated at the time of issuance of Admit card.

Annexed : 1. Format of application
2. Scheme of Examination.

By order of
High Court of Manipur


Registrar

(The application form must be computer printed or downloaded in A4 size paper)

APPLICATION FOR APPOINTMENT TO THE POST OF DISTRICT JUDGE
(ENTRY LEVEL) THROUGH LIMITED COMPETITIVE EXAMINATION - 2013
UNDER RULE 7(1) (iii) IN MANIPUR JUDICIAL SERVICE RULES

Roll No.

(For office use only)

Affix latest photo of
size

3.5 x 4.5 c.m.

don't staple or pin
(Similar to that
affixed on
application form)

1. Full name in BLOCK LETTERS :
2. Father's/Husband's Name :
3. Date of Birth :
4. Date of appointment/promotion :
as MJS Grade-II
5. Period of service as MJS Grade-II :
as on 01-01-2013
6. Place of present posting. :

Place :

Date :

Signature of the Applicant

SCHEME OF EXAMINATION

Competitive Departmental Examination consisting of 3 papers - 3 hours duration each

The competitive examination shall be conducted with the syllabus as given below :-

- (i) **Paper - I** : One paper of 100 marks for a duration of 3 hours to test the General Knowledge, Aptitude, Intelligence, Test of Comprehension and Expression of Law and General English including Essay Writing on Legal Topic and Information Technology.
- (ii) **Paper-II** : One paper of 100 marks for a duration of 3 hours regarding objective questions and problems of law as regards the Transfer of Property Act, Civil Procedure Code, Code of Criminal Procedure, Indian Evidence Act, Indian Penal Code, Limitation Act.
- (iii) **Paper-III** : One paper of 100 marks for a duration of 3 hours - consisting of Judgement Writing (Paper Book to be supplied) - Legal Theories on Jurisprudence, Provision of Constitution of India.

Note : (The candidate is expected to refer to the relevant decisions of the Apex Court and the High Courts while writing answers in Paper II and III).

- (iv) Interview : Viva-voce : 50 marks.

GENERAL INSTRUCTIONS :

All candidates who obtain sixty percent or more marks or corresponding grade in the written examination shall be eligible for viva voce examination.

Provided that Scheduled Caste/Scheduled Tribe candidates who obtain fifty percent or more marks or corresponding grade in the written examination shall be eligible for the viva voce examination.

Selection of candidates shall be made on the basis of cumulative grade value obtained, in the written and viva voce examination.

The object of the viva-voce examination under sub-rule (1) and (2) is to assess the suitability of the candidate for the cadre by judging the mental alertness, knowledge of law, clear and logical exposition, balance of judgment, skills, attitude, ethics, power of assimilation, power of communication, character and intellectual depth and the like of the candidate.

All necessary steps not provided under these Rules for recruitment shall be decided by the recruiting authority.

HIGH COURT OF MANIPUR : IMPHAL

IDENTITY - SHEET

District Judge (Entry Level) Through Limited Competitive Examination 2013

Examination Centre
(for office use only)

Roll No.

(for office use only)

Date & Time of Examination

| Sl. No. | Date | Time | Subject |
|---------|------------|------------------------|-----------|
| 1. | 12-07-2013 | 09.00 AM to 12.00 noon | Paper-I |
| 2. | 13-07-2013 | 09.00 AM to 12.00 noon | Paper-II |
| 3. | 14-07-2013 | 09.00 AM to 12.00 noon | Paper-III |

(To be filled by candidate)

Candidate's Name :

Father's/Husband's Name :

Date of Birth :

Gender :

Place of present posting :

Affix latest photo of
size
3.5 x 4.5 c.m.

don't staple or pin
(Similar to that
affixed on
application form)

Candidate's Signature

Candidate's Signature in Examination Hall

(Paper-I)

(Paper-II)

(Paper-III)

Signature of Centre Head/
In-charge (With Seal)

(Signature of the Invigilator)
(Paper-I)

(Signature of the Invigilator)
(Paper-II)

(Signature of the Invigilator)
(Paper-III)

Note :- Before sending the application form along with Identity Sheet the candidate must ensure that the information filed in the Identity Sheet is correct. Also put his/her Signature in the appropriate space.